

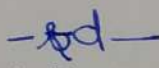
Supreme Court of India
Pre-bid Meeting regarding Multi-Functional Printer

Dt.: 17.03.2020
Time - 3:30 pm

A pre-bid meeting regarding Multi-functional printers was held in Room No. 726. Representatives from three firms attended the meeting.

Following queries have been raised :

Query	Reply
1. Whether the photocopier machines are active or in live state.	It has been informed that the printers are in working state though they are more than 8 yrs old.
2. Whether the resident engineer necessarily required to have experience of 3 years and registered in the ESI.	It has been informed that it is preferred to have 3 years of minimum experience and wages are to be as compliant with Wage Law which covers ESI.
3. It has further been queried that 25 ppm has been asked in the Multi-functional Printer, and whether it is a minimum ppm and applies to all other conditions also.	It has been confirmed that the specifications are minimum and are preferred for higher specifications which are complied with the tender requirement.


Deputy Registrar(Scanning)